

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/156/2016
NAME OF THE PETITIONER(S)	:	Gangotri Textiles Limited
NAME OF THE RESPONDENT(S)	:	M/s Jagannath Textile Company Limited & 5 others
UNDER SECTION	:	397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①. S. Manjula Devi, Adv
For KSA & Co

For Applicants/
Petitioners

[Signature]

2. R. VIDHYASHANKAR
R. ASHOKKUMAR

Counsel for Respondents

[Signature]

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they are filing counter in two CAs, one for amendment of the petition and the other for impleading parties who is necessary for the purpose of the proceedings. Counsel for respondent stated that he has filed counter in the Registry today. He is directed to furnish copy of the same to the other side. Time extended at request of both counsel for hearing submissions in the CAs. Put up on 10.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)